

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :09-07-2026

Date : 09.07.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
48172/2026	09.07.2026	WP (C) - 17423/2026	H.N.MOHAPATRA	C.O.		Order Dtd. 2026-07-06		(S No
48173/2026	09.07.2026	WP (C) - 20232/2026	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(S No
48184/2026	09.07.2026	WP (C) - 11848/2019	S.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2026-07-08	WRIT BRANCH-4	(S No 38
48194/2026	09.07.2026	ABLAPL-7370/2026	R.PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-10	BAIL-1	(S No
48195/2026	09.07.2026	WP (C) - 12148/2019	P.K.DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
48196/2026	09.07.2026	ABLAPL-7428/2026	P.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-07	BAIL-1	(S No
48197/2026	09.07.2026	BLAPL-2260/2026	S. CHOUDHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-08	BAIL-2	(S No 17
48198/2026	09.07.2026	BLAPL-2530/2026	A.SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-04-27	BAIL-1	(S No
48199/2026	09.07.2026	CRLMC-1234/2026	R.R.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-06-25		(S No
48200/2026	09.07.2026	ABLAPL-7376/2026	M.NANDY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-06	BAIL-1	(S No
48201/2026	09.07.2026	ABLAPL-7418/2026	S.K.SAMIM	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-07		(S No
48202/2026	09.07.2026	WP (C) - 20654/2026	B. S. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
48203/2026	09.07.2026	ABLAPL-7415/2026	S.K.SAMIM	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-07	BAIL-1	(S No
48207/2026	09.07.2026	ABLAPL-7114/2026	S P PAL	C.O.	CHIEF JUSTICE'S	Order Dtd. 2026-06-29		(S No

					COURT			
48209/2026	09.07.2026	ABLAPL-7390/2026	P.K.MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07-06	BAIL-1	(S No
48210/2026	09.07.2026	FAO-51/2026	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	MISC. APPEAL SEC.	(S No
48211/2026	09.07.2026	ABLAPL-7362/2026	M.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-06		(S No
48212/2026	09.07.2026	FAO-52/2026	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-02-12	MISC. APPEAL SEC.	(S No
48213/2026	09.07.2026	FAO-709/2026	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-07-07		(S No
48214/2026	09.07.2026	ABLAPL-7363/2026	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2026-07-06		(S No
48215/2026	09.07.2026	FAO-762/2026	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-07-07		(S No
48217/2026	09.07.2026	FAO-766/2026	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-07-07		(S No
48218/2026	09.07.2026	ABLAPL-7364/2026	A.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 5000-01-01	BAIL-1	(S No
48219/2026	09.07.2026	FAO-778/2026	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-07-07		(S No
48220/2026	09.07.2026	FAO-779/2026	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-07-07		(S No
48221/2026	09.07.2026	ABLAPL-7367/2026	A.K.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	BAIL-1	(S No
48222/2026	09.07.2026	FAO-780/2026	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-07-07		(S No
48223/2026	09.07.2026	FAO-783/2026	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-07-07		(S No
48224/2026	09.07.2026	ABLAPL-7369/2026	M.R.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-07-06	BAIL-2	(S No
48225/2026	09.07.2026	FAO-784/2026	N.K.SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2026-07-07		(S No
48226/2026	09.07.2026	FAO-554/2026	C.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(S No
48228/2026	09.07.2026	ABLAPL-7371/2026	S.K.SUNDARA	C.O.	COURT NO. 23	Order Dtd. 2026-07-06		(S No
48229/2026	09.07.2026	FAO-551/2026	C.SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-07-02		(S No
48230/2026	09.07.2026	ABLAPL-7372/2026	B.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-10	BAIL-1	(S No
48233/2026	09.07.2026	CRLMC-1236/2026	R R NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-06-25	CRIMINAL MISC	(S No
48234/2026	09.07.2026	ABLAPL-7378/2026	A.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(S No
48235/2026	09.07.2026	CRLMC-4016/2025	A.K.RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No
48237/2026	09.07.2026	ABLAPL-	K.NAYAK	C.O.	COURT NO.	Order Dtd. 2026-07-		(S

		7379/2026			2 OLD	06		No
48239/2026	09.07.2026	ABLAPL-7381/2026	K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	BAIL-1	(S No
48240/2026	09.07.2026	ABLAPL-7382/2026	A.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-20	BAIL-1	(S No
48241/2026	09.07.2026	ABLAPL-7383/2026	J.MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	BAIL-1	(S No
48242/2026	09.07.2026	ABLAPL-7385/2026	S.R.PATTNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	BAIL-1	(S No
48244/2026	09.07.2026	ABLAPL-7386/2026	B.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	BAIL-1	(S No
48245/2026	09.07.2026	ABLAPL-7338/2026	H.S.PAIKARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-02	BAIL-2	(S No 12
48246/2026	09.07.2026	ABLAPL-7389/2026	A.K.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-10		(S No 12
48247/2026	09.07.2026	ABLAPL-7394/2026	H.K.PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(S No 12
48248/2026	09.07.2026	ABLAPL-7477/2026	B.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	BAIL-2	(S No 11
48250/2026	09.07.2026	ABLAPL-7616/2026	H.S.PAIKARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-10	BAIL-1	(S No 14
48253/2026	09.07.2026	WP (C) - 14860/2025	B. K. PARDHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-8	(S No 39
48254/2026	09.07.2026	WP (C) - 20386/2026	S. GUPTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No 39
48255/2026	09.07.2026	WP (C) - 8760/2025	I. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-7	(S No 44
48256/2026	09.07.2026	ABLAPL-2189/2026	S.K.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	BAIL-1	(S No
48257/2026	09.07.2026	FAO-767/2026	N.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07		(S No
48258/2026	09.07.2026	ABLAPL-1836/2026	S.S.PATTANAİK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(S No
48259/2026	09.07.2026	FAO-655/2026	N.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07		(S No
48260/2026	09.07.2026	ABLAPL-7435/2026	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	BAIL-2	(S No
48261/2026	09.07.2026	WP (C) - 20676/2026	G. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
48262/2026	09.07.2026	FAO-768/2026	N.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07		(S No 12

48263/2026	09.07.2026	WP (C) – 20727/2026	P. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 08	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
48264/2026	09.07.2026	ABLAPL- 7373/2026	M.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 06		(S No 12
48265/2026	09.07.2026	FAO- 770/2026	N.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 07		(S No 12
48266/2026	09.07.2026	CRLMC- 1227/2026	P.K.LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 06		(S No 12
48267/2026	09.07.2026	ABLAPL- 2046/2026	M.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 06		(S No 12
48268/2026	09.07.2026	WP (C) – 13716/2026	S. N. GAYA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 08	WRIT BRANCH-3	(S No 11
48269/2026	09.07.2026	CRLREV- 433/2026	B.SINGH	C.O.	COURT NO. 17	Order Dtd. 2026-08- 31		(S No 11
48270/2026	09.07.2026	CRLMC- 1828/2026	M.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-07- 22		(S No 11
48271/2026	09.07.2026	WP (C) – 9050/2026	A. K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07- 06	WRIT BRANCH-3	(S No 12
48272/2026	09.07.2026	FAO- 768/2026	G.N.SETHI	C.O.	COURT NO. 6	Order Dtd. 2026-07- 07		(S No 12
48273/2026	09.07.2026	WP (C) – 9050/2026	B. K. PARDHI	C.O.	COURT NO. 6	Order Dtd. 2026-07- 06	WRIT BRANCH-3	(S No 12
48274/2026	09.07.2026	CRLMC- 1411/2026	S.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-06- 25		(S No 12
48276/2026	09.07.2026	WP (C) – 32119/2024	ANIL	C.O.	COURT NO. 6	Order Dtd. 2026-07- 03	WRIT BRANCH-4	(S No 19
48277/2026	09.07.2026	CRLMC- 728/2026	H.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2026-06- 25		(S No 19
48278/2026	09.07.2026	WP (C) – 11594/2026	A.DAS	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(S No 19
48279/2026	09.07.2026	FAO- 678/2026	S.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2026-07- 08		(S No 19
48280/2026	09.07.2026	WP (C) – 5278/2026	B. K. PARDHI	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(S No 19
48281/2026	09.07.2026	FAO- 763/2026	P.K.BARIK	C.O.	COURT NO. 25	Order Dtd. 2026-07- 08	MISC. APPEAL	(S No

							SEC.	
48283/2026	09.07.2026	WP (C) – 15706/2026	N. K. ROUT	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31		(S No
48284/2026	09.07.2026	FAO- 678/2026	S.DASH	C.O.	COURT NO. 25	Order Dtd. 2026-07- 08		(S No
48285/2026	09.07.2026	WP (C) – 19627/2026	GAYNENDRA KUMAR PARIDA	C.O.	COURT NO. 25	Order Dtd. 2026-07- 06	WRIT BRANCH-2	(S No 50
48287/2026	09.07.2026	WP (C) – 19187/2026	T K NAYAK	C.O.	COURT NO. 25	Order Dtd. 2026-07- 07	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
48288/2026	09.07.2026	WP (C) – 20019/2026	H. TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2026-07- 03	WRIT BRANCH-8	(S No 43
48289/2026	09.07.2026	CRLMC- 2134/2026	M.K.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2026-07- 08		(S No 43
48290/2026	09.07.2026	SAO- 17/2026	R MALICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07- 24	SECOND APPEAL	(S No
48291/2026	09.07.2026	WP (C) – 19952/2026	S. P. MALICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-07- 02		(S No
48292/2026	09.07.2026	CRLMC- 2095/2026	S.A.KHAN	C.O.	COURT NO. 6	Order Dtd. 2026-07- 20		(S No
48293/2026	09.07.2026	CRLMC- 2065/2026	M.R.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07- 08		(S No
48294/2026	09.07.2026	WP (C) – 19438/2024	N. K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-07- 03		(S No
48295/2026	09.07.2026	ARBP- 104/2024	J SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-07- 03		(S No
48297/2026	09.07.2026	CRLREV- 386/2026	B.R.DALAI	C.O.	COURT NO. 17	Order Dtd. 2026-08- 10		(S No
48298/2026	09.07.2026	WP (C) – 19666/2026	U. CHHOTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-07- 03	WRIT BRANCH-2	(S No
48299/2026	09.07.2026	CRLMC- 2101/2026	SARADA PRASAD DASH	C.O.	COURT NO. 6	Order Dtd. 2026-08- 03		(S No
48300/2026	09.07.2026	WP (C) – 20019/2026	C. R. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-07- 03	WRIT BRANCH-8	(S No 43
48301/2026	09.07.2026	FAO- 533/2025	S.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-07- 08		(S No 43
48302/2026	09.07.2026	WP (C) – 20102/2026	L. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07- 03		(S No 43
48303/2026	09.07.2026	FAO- 763/2026	K.C.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-07- 08	MISC. APPEAL SEC.	(S No
48305/2026	09.07.2026	WP (C) – 16524/2026	S. R.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-07- 08	WRIT BRANCH (DIVISION	(S No 10

							BENCH-1)	
48306/2026	09.07.2026	CRLMC-2140/2026	SWAGATIKA PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-07-07		(S No 10
48307/2026	09.07.2026	WP (C) - 20203/2026	M R ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-07-08	WRIT BRANCH-8	(S No 60
48308/2026	09.07.2026	CRLMC-867/2025	P.K.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-06-25		(S No 60
48309/2026	09.07.2026	WP (C) - 5245/2026	D. PATTNAIK	C.O.	COURT NO. 6	Order Dtd. 2026-07-08		(S No 60
48310/2026	09.07.2026	WP (C) - 20590/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 60
48311/2026	09.07.2026	CRLMC-867/2025	P.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-06-25		(S No 60
48313/2026	09.07.2026	WP (C) - 20725/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 60
48314/2026	09.07.2026	WP (C) - 20741/2026	M DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-13		(S No 60
48315/2026	09.07.2026	WP (C) - 20751/2026	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-07-20		(S No 60
48318/2026	09.07.2026	WP (C) - 20797/2026	B C PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
48319/2026	09.07.2026	WP (C) - 20805/2026	B C PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 11
48322/2026	09.07.2026	WPC (OAC) - 441/2002	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-10-10	OA Branch	(S No
48323/2026	09.07.2026	WP (C) - 22484/2020	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-4	(S No 38
48324/2026	09.07.2026	ABLAPL-4034/2026	M.S.HASAN	C.O.	COURT NO. 17	Order Dtd. 2026-08-10		(S No 38
48325/2026	09.07.2026	ABLAPL-5641/2026	G.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-07-06	BAIL-1	(S No
48326/2026	09.07.2026	ABLAPL-5643/2026	G.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-07-06		(S No
48327/2026	09.07.2026	ABLAPL-653/2026	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-02-03	BAIL-1	(S No 13
48328/2026	09.07.2026	WP (C) - 22484/2020	B N SARANGI	C.O.	COURT NO. 17	Order Dtd. 2026-07-08	WRIT BRANCH-4	(S No 38

48329/2026	09.07.2026	ABLAPL-7106/2026	S.R.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-07-06		(S No 38
48330/2026	09.07.2026	WP (C) - 20713/2026	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-07-27	WRIT BRANCH-2	(S No
48331/2026	09.07.2026	ABLAPL-7335/2026	S.K.SARANGI	C.O.	COURT NO. 1	Order Dtd. 2026-07-06	BAIL-1	(S No 15
48332/2026	09.07.2026	WP (C) - 20726/2026	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2026-07-08		(S No 15
48333/2026	09.07.2026	WP (C) - 2340/2025	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-07-01	WRIT BRANCH-7	(S No 44
48334/2026	09.07.2026	ABLAPL-7335/2026	S.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-07-06	BAIL-1	(S No 15
48335/2026	09.07.2026	ABLAPL-7413/2026	S.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-07-07		(S No 15
48336/2026	09.07.2026	WP (C) - 15482/2026	G R NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 39
48337/2026	09.07.2026	WP (C) - 7414/2026	A.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-18	WRIT BRANCH-4	(S No 17
48338/2026	09.07.2026	WP (C) - 18972/2026	S DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
48339/2026	09.07.2026	ABLAPL-946/2026	MRUTYUNJAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-05	BAIL-2	(S No 12
48340/2026	09.07.2026	WP (C) - 20489/2026	C SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No 12
48341/2026	09.07.2026	FAO-169/2019	A.K.BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-10-17	MISC. APPEAL SEC.	(S No
48342/2026	09.07.2026	ABLAPL-2426/2026	S.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07		(S No
48343/2026	09.07.2026	ABLAPL-6138/2026	P.C.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	BAIL-2	(S No 18
48344/2026	09.07.2026	WP (C) - 20667/2026	A MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-08-17		(S No 18
48345/2026	09.07.2026	ABLAPL-5651/2026	N.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2026-07-07	BAIL-1	(S No 14
48346/2026	09.07.2026	FAO-50/2019	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2019-10-16	MISC. APPEAL SEC.	(S No

48347/2026	09.07.2026	RPFAM-118/2026	S SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-01		(S No
48348/2026	09.07.2026	ABLAPL-7436/2026	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	BAIL-1	(S No
48349/2026	09.07.2026	ABLAPL-7439/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07		(S No
48350/2026	09.07.2026	ABLAPL-7452/2026	M.D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07		(S No
48351/2026	09.07.2026	ABLAPL-7454/2026	A.RANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	BAIL-1	(S No 15
48352/2026	09.07.2026	CONTC-3514/2026	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 15
48353/2026	09.07.2026	ABLAPL-7417/2026	G.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-07-07		(S No 15
48354/2026	09.07.2026	FAO-510/2025	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2026-07-02		(S No 15
48355/2026	09.07.2026	CONTC-1512/2026	A B MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 15
48356/2026	09.07.2026	ABLAPL-7427/2026	G.SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-07-07	BAIL-1	(S No
48357/2026	09.07.2026	WP (C) - 16125/2026	B. K. PATI	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
48358/2026	09.07.2026	ABLAPL-7422/2026	S.R.PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-07-07	BAIL-1	(S No 13
48359/2026	09.07.2026	WP (C) - 19299/2009	M/S.BISWAJIT MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-1	(S No
48360/2026	09.07.2026	WP (C) - 19299/2009	D P DAS	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-1	(S No
48361/2026	09.07.2026	WP (C) - 20206/2026	R. K. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-7	(S No 59
48362/2026	09.07.2026	ABLAPL-5802/2026	D.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-07-07		(S No 59
48363/2026	09.07.2026	ABLAPL-2069/2026	D.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-07-07		(S No 59
48364/2026	09.07.2026	WP (C) - 5198/2014	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-2	(S No 34
48365/2026	09.07.2026	WP (C) - 5199/2014	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-07-08	WRIT BRANCH-2	(S No 34
48366/2026	09.07.2026	ABLAPL-7423/2026	A SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-04	BAIL-1	(S No

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48367/2026	09.07.2026	ABLAPL-6358/2026	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-04	BAIL-1	(S No
48368/2026	09.07.2026	WP (C) - 12790/2020	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-5	(S No 4
48369/2026	09.07.2026	ABLAPL-6218/2026	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-04		(S No 47
48370/2026	09.07.2026	WP (C) - 14701/2026	K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No 47
48371/2026	09.07.2026	WP (C) - 19785/2026	R C MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No 47
48372/2026	09.07.2026	ABLAPL-6208/2026	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-04		(S No 47
48373/2026	09.07.2026	ABLAPL-5107/2026	A SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-04		(S No 47
48374/2026	09.07.2026	WP (C) - 19637/2026	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-6	(S No 36
48375/2026	09.07.2026	WP (C) - 19698/2026	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No 36
48376/2026	09.07.2026	WP (C) - 19642/2026	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No 36
48378/2026	09.07.2026	WP (C) - 20297/2026	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No 36
48379/2026	09.07.2026	WP (C) - 20295/2026	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No 36
48380/2026	09.07.2026	WP (C) - 7262/2025	K.C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07		(S No 36
48381/2026	09.07.2026	WP (C) - 20292/2026	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No 36
48382/2026	09.07.2026	WP (C) - 28520/2024	A.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07		(S No 36
48383/2026	09.07.2026	WP (C) - 20286/2026	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-3	(S No 13
48384/2026	09.07.2026	WP (C) - 6092/2026	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	WRIT BRANCH-1	(S No 31
48385/2026	09.07.2026	WP (C) - 6807/2026	A.P. RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	WRIT BRANCH	(S No

							(DIVISION BENCH-2)	11
48387/2026	09.07.2026	WP (C) – 6807/2026	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
48388/2026	09.07.2026	WP (C) – 20276/2026	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-8	(S No 40
48389/2026	09.07.2026	WP (C) – 6789/2026	A. D. RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
48390/2026	09.07.2026	WP (C) – 20275/2026	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No 11
48391/2026	09.07.2026	WP (C) – 6789/2026	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
48392/2026	09.07.2026	WP (C) – 20272/2026	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08		(S No 11
48393/2026	09.07.2026	WP (C) – 6757/2026	A.P. RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
48394/2026	09.07.2026	WP (C) – 20240/2026	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-3	(S No 11
48395/2026	09.07.2026	WP (C) – 6757/2026	B. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
48396/2026	09.07.2026	WP (C) – 19703/2026	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-2	(S No
48397/2026	09.07.2026	WP (C) – 19701/2026	J SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-6	(S No 24
48398/2026	09.07.2026	WP (C) – 20097/2026	P.K. PATTNAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06	WRIT BRANCH-4	(S No 58
48399/2026	09.07.2026	WP (C) – 20094/2026	P.K. PATTNAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(S No 58
48400/2026	09.07.2026	WP (C) – 20089/2026	P.K. PATTNAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(S No 58
48401/2026	09.07.2026	WP (C) – 7613/2026	S. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-05-06		(S No 58
48404/2026	09.07.2026	CRLMC-1565/2024	P.K.JENA	C.O.	COURT NO. 1	Order Dtd. 2026-07-07	CRIMINAL MISC	(S No
48407/2026	09.07.2026	CRLMC-	J.MOHARANA	C.O.	COURT NO.	Order Dtd. 2026-07-	CRIMINAL	(S

		1817/2024			1	07	MISC	No
48410/2026	09.07.2026	CRLMC-4854/2023	S.K.SARANGI	C.O.	COURT NO. 15	Order Dtd. 2026-07-07	CRIMINAL MISC	(S No
48413/2026	09.07.2026	WP (C) - 20452/2026	R. K. SAHU	C.O.	COURT NO. 15	Order Dtd. 2026-07-08		(S No
48416/2026	09.07.2026	WP (C) - 20635/2026	P.K. JENA	C.O.	COURT NO. 15	Order Dtd. 2026-07-07		(S No
48418/2026	09.07.2026	WP (C) - 20544/2026	S. R. SING	C.O.	COURT NO. 15	Order Dtd. 2026-07-08	WRIT BRANCH-5	(S No 22
48421/2026	09.07.2026	ABLAPL-7426/2026	S MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-11	BAIL-1	(S No
48429/2026	09.07.2026	MACA-920/2025	S.R.SINGH	C.O.	COURT NO. 3	Order Dtd. 2026-08-14		(S No
48430/2026	09.07.2026	CONTC-3364/2026	B.DAS	C.O.	COURT NO. 3	Order Dtd. 2026-07-06		(S No
48431/2026	09.07.2026	CRLA-570/2026	M.K.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-12-14		(S No
48432/2026	09.07.2026	CMP-896/2026	D.BARIK	C.O.	COURT NO. 8	Order Dtd. 2026-06-30		(S No
48433/2026	09.07.2026	MACA-47/2025	B.MAHALI	C.O.	COURT NO. 8	Order Dtd. 2026-07-08		(S No
48434/2026	09.07.2026	FAO-642/2026	P.K.JENA	C.O.	COURT NO. 8	Order Dtd. 2026-07-02		(S No
48435/2026	09.07.2026	FAO-658/2026	P.K.JENA	C.O.	COURT NO. 8	Order Dtd. 9999-12-31		(S No
48436/2026	09.07.2026	FAO-659/2026	P.K.JENA	C.O.	COURT NO. 8	Order Dtd. 9999-12-31		(S No
48437/2026	09.07.2026	FAO-660/2026	P.K.JENA	C.O.	COURT NO. 8	Order Dtd. 2026-07-02		(S No
48438/2026	09.07.2026	FAO-689/2026	P.K.JENA	C.O.	COURT NO. 8	Order Dtd. 2026-07-02		(S No
48439/2026	09.07.2026	FAO-691/2026	P.K.JENA	C.O.	COURT NO. 8	Order Dtd. 2026-07-02		(S No
48440/2026	09.07.2026	FAO-693/2026	P.K.JENA	C.O.	COURT NO. 8	Order Dtd. 2026-07-02		(S No
48441/2026	09.07.2026	FAO-694/2026	P.K.JENA	C.O.	COURT NO. 8			(S No
48442/2026	09.07.2026	FAO-698/2026	P.K.JENA	C.O.	COURT NO. 8	Order Dtd. 2026-07-02		(S No
48443/2026	09.07.2026	FAO-695/2026	P.K.JENA	C.O.	COURT NO. 8	Order Dtd. 2026-07-02		(S No
48444/2026	09.07.2026	CRLMC-3676/2025	PRATAP KU. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(S No
48445/2026	09.07.2026	FAO-641/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(S No
48446/2026	09.07.2026	FAO-627/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(S No
48447/2026	09.07.2026	FAO-517/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(S No
48448/2026	09.07.2026	FAO-	P.K.JENA	C.O.	COURT NO.	Order Dtd. 2026-07-		(S

		719/2026			2 OLD	02		No
48449/2026	09.07.2026	FAO-717/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02	MISC. APPEAL SEC.	(S No
48450/2026	09.07.2026	FAO-699/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(S No
48451/2026	09.07.2026	FAO-712/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(S No
48452/2026	09.07.2026	ABLAPL-3441/2026	K.NAHAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-02		(S No
48453/2026	09.07.2026	ABLAPL-7349/2026	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	BAIL-2	(S No
48454/2026	09.07.2026	ABLAPL-7368/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(S No
48455/2026	09.07.2026	ABLAPL-7392/2026	M.R.RAUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(S No
48456/2026	09.07.2026	ABLAPL-5648/2026	M.R.RAUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(S No
48457/2026	09.07.2026	ABLAPL-7445/2026	M.R.RAUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06	BAIL-1	(S No
48458/2026	09.07.2026	ABLAPL-7446/2026	M.R.RAUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(S No
48459/2026	09.07.2026	ABLAPL-7453/2026	A.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-11	BAIL-2	(S No
48460/2026	09.07.2026	ABLAPL-7433/2026	A.K.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07		(S No
48461/2026	09.07.2026	CRLREV-330/2026	R.K.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-08-24	CRIMINAL REVISION	(S No
48462/2026	09.07.2026	ABLAPL-4407/2026	S.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-05-04	BAIL-1	(S No
48463/2026	09.07.2026	ABLAPL-7437/2026	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07		(S No
48464/2026	09.07.2026	ABLAPL-7451/2026	U.P.BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07		(S No
48465/2026	09.07.2026	ABLAPL-7438/2026	U.P.BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	BAIL-1	(S No 13
48466/2026	09.07.2026	ABLAPL-7451/2026	B.K.LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07		(S No 13
48467/2026	09.07.2026	ABLAPL-7438/2026	B.K.LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	BAIL-1	(S No 13
48468/2026	09.07.2026	ABLAPL-5230/2026	R.K.DEHURI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07	BAIL-2	(S No 12
48469/2026	09.07.2026	ABLAPL-7416/2026	J.PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07		(S No 12
48470/2026	09.07.2026	ABLAPL-7411/2026	J.PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-07		(S No 12

48471/2026	09.07.2026	ABLAPL-11984/2025	B.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-19		(S No 12
48472/2026	09.07.2026	CRLA-476/2026	H K PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07-06		(S No 12
48476/2026	09.07.2026	CRLA-970/2019	A.K.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
48479/2026	09.07.2026	WP (C) - 19540/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No
48480/2026	09.07.2026	WP (C) - 19538/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-3	(S No 13
48481/2026	09.07.2026	WP (C) - 19531/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No 13
48482/2026	09.07.2026	BLAPL-2223/2026	R K MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No 13
48483/2026	09.07.2026	WP (C) - 20173/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No 13
48484/2026	09.07.2026	WP (C) - 20167/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No 13
48485/2026	09.07.2026	WP (C) - 19900/2026	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No 13
48486/2026	09.07.2026	CRLREV-725/2024	S.K.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-07-07		(S No 13
48487/2026	09.07.2026	CRLA-215/2026	S.K.SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2026-08-27		(S No 13
48489/2026	09.07.2026	CRLMC-2144/2026	R.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-27		(S No 13
48490/2026	09.07.2026	CRLMC-2110/2026	J.PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-07-08		(S No 13
48491/2026	09.07.2026	CRLMC-1818/2026	A.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-29		(S No 13
48492/2026	09.07.2026	CRLMC-2079/2026	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07-08		(S No 13
48502/2026	09.07.2026	WP (C) - 18513/2026	A.C.R.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-08		(S No 13
48504/2026	09.07.2026	WP (C) - 14548/2026	K.C.PANDA	C.O.	COURT NO. 6	Order Dtd. 2026-07-08	WRIT BRANCH-5	(S No 21
48506/2026	09.07.2026	WP (C) -	N.K.ROUT	C.O.	COURT NO.	Order Dtd. 2026-07-	WRIT	(S

		31361/2024			6	08	BRANCH-2	No
48507/2026	09.07.2026	WP (C) – 19394/2026	D.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-07- 08	WRIT BRANCH-1	(S No
48508/2026	09.07.2026	WP (C) – 31361/2024	B.BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-07- 08	WRIT BRANCH-2	(S No
48509/2026	09.07.2026	WP (C) – 20284/2026	U.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07- 06	WRIT BRANCH-3	(S No 13
48510/2026	09.07.2026	WP (C) – 21503/2025	P.K.PAL	C.O.	COURT NO. 6	Order Dtd. 2026-07- 07		(S No 13
48511/2026	09.07.2026	WP (C) – 12334/2026	D.D.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-07- 02	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
48512/2026	09.07.2026	WP (C) – 18573/2026	A.C.R.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07- 08	WRIT BRANCH-4	(S No 58
48513/2026	09.07.2026	WP (C) – 18546/2026	A.C.R.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07- 08	WRIT BRANCH-6	(S No 35
48514/2026	09.07.2026	WP (C) – 18510/2026	A.C.R.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07- 08		(S No 35
48515/2026	09.07.2026	WP (C) – 18533/2026	A.C.R.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07- 08	WRIT BRANCH-4	(S No 58
48517/2026	09.07.2026	WP (C) – 19569/2026	M.R.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-07- 08		(S No 58
48518/2026	09.07.2026	WP (C) – 18264/2026	N.C.SINHA	C.O.	COURT NO. 6	Order Dtd. 2026-07- 08	WRIT BRANCH-4	(S No 58
48519/2026	09.07.2026	WP (C) – 20712/2026	H.N.MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2026-08- 19	WRIT BRANCH-3	(S No 51
48520/2026	09.07.2026	WP (C) – 12988/2026	S.C.MEKAP	C.O.	COURT NO. 12	Order Dtd. 2026-07- 08	WRIT BRANCH-8	(S No 43
48521/2026	09.07.2026	WP (C) – 18990/2026	S.SAHU	C.O.	COURT NO. 12	Order Dtd. 2026-07- 06	WRIT BRANCH-7	(S No 59
48523/2026	09.07.2026	WP (C) – 9889/2026	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2026-08- 11	WRIT BRANCH-5	(S No 20
48524/2026	09.07.2026	WP (C) – 19886/2026	G. C. JENA	C.O.	COURT NO. 12	Order Dtd. 2026-08- 12		(S No 20
48525/2026	09.07.2026	BLAPL- 2119/2026	U.P.BAG	C.O.	COURT NO. 12	Order Dtd. 2026-07- 08	BAIL-2	(S No 12
48528/2026	09.07.2026	BLAPL- 2255/2026	G.JAYASINGH	C.O.	COURT NO. 12	Order Dtd. 2026-07- 08		(S No

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48529/2026	09.07.2026	BLAPL-2237/2026	B.DAS	C.O.	COURT NO. 12	Order Dtd. 2026-07-08		(S No 12
48530/2026	09.07.2026	BLAPL-2110/2026	R.SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-07-08		(S No 12
48533/2026	09.07.2026	ABLAPL-7443/2026	D.P.DASH	C.O.	COURT NO. 12	Order Dtd. 2026-07-07	BAIL-1	(S No
48535/2026	09.07.2026	ABLAPL-7462/2026	S.S.PATTANAİK	C.O.	COURT NO. 12	Order Dtd. 2026-07-08		(S No
48538/2026	09.07.2026	ABLAPL-5334/2026	A.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-20	BAIL-2	(S No 18
48557/2026	09.07.2026	WP (C) - 16727/2026	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No 18
48559/2026	09.07.2026	WP (C) - 18591/2026	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-1	(S No 57
48560/2026	09.07.2026	WP (C) - 18590/2026	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-6	(S No 24
48561/2026	09.07.2026	WP (C) - 18574/2026	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-1	(S No
48562/2026	09.07.2026	WP (C) - 18531/2026	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08	WRIT BRANCH-3	(S No 14
48563/2026	09.07.2026	WP (C) - 20707/2026	M.R.BARIK	C.O.	COURT NO. 9	Order Dtd. 2026-08-10		(S No 14
48564/2026	09.07.2026	WP (C) - 18229/2026	G.C. JENA	C.O.	COURT NO. 9	Order Dtd. 2026-07-08		(S No 14
48565/2026	09.07.2026	RPFAM-39/2024	A.SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2026-08-17	FIRST APPEAL	(S No
48567/2026	09.07.2026	BLAPL-2230/2026	R.K.BARIK	C.O.	COURT NO. 20	Order Dtd. 2026-07-08	BAIL-2	(S No 16
48577/2026	09.07.2026	BLAPL-13402/2025	M.R.RAUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-08		(S No 16
48578/2026	09.07.2026	ABLAPL-5668/2026	M.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-07	BAIL-1	(S No
48579/2026	09.07.2026	FAO-299/2026	H.K.MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-07-06		(S No
48580/2026	09.07.2026	ABLAPL-12325/2022	S.BISWAL	C.O.	COURT NO. 7	Order Dtd. 2023-03-23	BAIL-2	(S No 10
48581/2026	09.07.2026	ABLAPL-10350/2020	M.R.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-04-18	BAIL-2	(S No
48582/2026	09.07.2026	SA-41/1998	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-07-12	SECOND APPEAL	(S No

48584/2026	09.07.2026	WP (C) – 20755/2026	B.K. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 08	WRIT BRANCH-5	(S No 22
48585/2026	09.07.2026	WP (C) – 6069/2026	M.BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 27	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
48586/2026	09.07.2026	WP (C) – 6069/2016	M.BARAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 08	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
48588/2026	09.07.2026	WP (C) – 20333/2026	D.P. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 07		(S No 11
48589/2026	09.07.2026	WP (C) – 19861/2026	J.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 08	WRIT BRANCH-5	(S No 47
48591/2026	09.07.2026	CMP- 1034/2026	D.SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 06		(S No 47
48600/2026	09.07.2026	WP (C) – 11885/2026	P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 08	WRIT BRANCH-3	(S No 13
48601/2026	09.07.2026	WP (C) – 10212/2026	P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 08	WRIT BRANCH-2	(S No 45
48602/2026	09.07.2026	WP (C) – 11887/2026	P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 08	WRIT BRANCH-3	(S No 51
48603/2026	09.07.2026	WP (C) – 10320/2026	P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 08	WRIT BRANCH-5	(S No 20
48604/2026	09.07.2026	WP (C) – 11871/2026	P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 08	WRIT BRANCH-6	(S No 26
48606/2026	09.07.2026	WP (C) – 11883/2026	P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 08		(S No 26
48608/2026	09.07.2026	WP (C) – 19281/2026	S. R. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 08	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
48613/2026	09.07.2026	CONTC- 3112/2026	P.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 03		(S No 10
48620/2026	09.07.2026	WP (C) – 14327/2026	K MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 07		(S No 10
48621/2026	09.07.2026	WP (C) – 21037/2026	P. K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-07- 09		(S No 10
48174/2026	09.07.2026	WP (C) – 14505/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12- 16	WRIT BRANCH-1	(S No
48175/2026	09.07.2026	WP (C) –	SIBANANDA	GENERAL		Entire Brief		(S

		22138/2014	PATRA					No
48176/2026	09.07.2026	GUAP-2/2023	MANAS PATI	GENERAL		Entire Brief	FIRST APPEAL	(S No
48177/2026	09.07.2026	ABLAPL-1725/2026	BISHNUPADA ROUTRAY	GENERAL		Petition With Annexures		(S No
48179/2026	09.07.2026	ABLAPL-4006/2026	GOKULANANDA PARIDA	GENERAL		Order Dtd. 2026-04-30		(S No
48180/2026	09.07.2026	WP (C) - 14499/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-20	WRIT BRANCH-7	(S No
48181/2026	09.07.2026	WP (C) - 714/2026	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-07-07	WRIT BRANCH-7	(S No 44
48182/2026	09.07.2026	WP (C) - 17567/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-06-25	WRIT BRANCH-5	(S No 53
48183/2026	09.07.2026	FAO-51/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-07-08	MISC. APPEAL SEC.	(S No
48185/2026	09.07.2026	WP (C) - 16517/2021	RAHUL MOHANTY	GENERAL		Petition With Annexures	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
48186/2026	09.07.2026	CONTC-3417/2026	MANAS PATI	GENERAL		Order Dtd. 2026-07-07		(S No 11
48187/2026	09.07.2026	WP (C) - 17809/2026	MANAS PATI	GENERAL		Order Dtd. 2026-07-07	WRIT BRANCH-2	(S No 50
48189/2026	09.07.2026	WP (C) - 17823/2026	MANAS PATI	GENERAL		Order Dtd. 2026-07-07	WRIT BRANCH-2	(S No 50
48190/2026	09.07.2026	BLAPL-2142/2026	AJIT KUMAR RAUT	GENERAL		Order Dtd. 2026-07-08		(S No 50
48191/2026	09.07.2026	WP (C) - 19948/2026	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2026-07-07		(S No 50
48192/2026	09.07.2026	WP (C) - 6134/2004	RAHUL MOHANTY	GENERAL		Petition With Annexures	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
48193/2026	09.07.2026	WP (C) - 6134/2004	RAHUL MOHANTY	GENERAL		Order Dtd. 2024-09-12	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
48204/2026	09.07.2026	WP (C) - 16517/2021	RAHUL MOHANTY	GENERAL		Order Dtd. 2024-09-12	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
48205/2026	09.07.2026	WP (C) - 19983/2026	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2026-07-07		(S No 11
48206/2026	09.07.2026	BLAPL-	AJIT KUMAR	GENERAL		Order Dtd. 2026-07-	BAIL-2	(S

		2119/2026	RAUT			08		No
48208/2026	09.07.2026	WP (C) – 19968/2026	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-07- 03		(S No 12
48216/2026	09.07.2026	WP (C) – 19939/2026	SWAPNAJYOTI JENA	GENERAL		Order Dtd. 2026-07- 08	WRIT BRANCH-2	(S No
48227/2026	09.07.2026	WP (C) – 13487/2026	SWAPNAJYOTI JENA	GENERAL		Judgement Dtd. 2026- 07-07		(S No
48231/2026	09.07.2026	WP (C) – 20699/2026	SWAPNAJYOTI JENA	GENERAL		Order Dtd. 2026-07- 07	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
48236/2026	09.07.2026	WP (C) – 1028/2026	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-07- 07	WRIT BRANCH-4	(S No 46
48238/2026	09.07.2026	WP (C) – 919/2026	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-07- 07	WRIT BRANCH-2	(S No
48243/2026	09.07.2026	WP (C) – 912/2026	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-07- 07	WRIT BRANCH-4	(S No 38
48249/2026	09.07.2026	FAO- 52/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-07- 08	MISC. APPEAL SEC.	(S No
48251/2026	09.07.2026	FAO- 639/2026	PRATIMA NAYAK	GENERAL		Order Dtd. 2026-07- 07		(S No
48252/2026	09.07.2026	CONTC- 2637/2026	DEVPRAKASH SAMAL	GENERAL		Order Dtd. 2026-06- 22		(S No
48275/2026	09.07.2026	WP (C) – 17265/2026	DEVPRAKASH SAMAL	GENERAL		Order Dtd. 2026-06- 29		(S No
48282/2026	09.07.2026	ABLAPL- 7450/2026	MAMATA SUNA	GENERAL		Final Order	BAIL-1	(S No 14
48286/2026	09.07.2026	WP (C) – 4569/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03- 18	WRIT BRANCH-8	(S No 41
48296/2026	09.07.2026	WP (C) – 16446/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-07- 03		(S No 41
48304/2026	09.07.2026	WA- 3396/2024	CHIDANANDA BHAGABATI	GENERAL		Order Dtd. 2026-02- 23		(S No 41
48312/2026	09.07.2026	WP (C) – 20413/2026	DEVPRAKASH SAMAL	GENERAL		Order Dtd. 2026-07- 07	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
48316/2026	09.07.2026	ABLAPL- 5901/2026	THEEDA GOPINATH MURTY	GENERAL		Order Dtd. 2026-07- 08	BAIL-1	(S No 14
48317/2026	09.07.2026	WP (C) – 3210/2021	MANAS PATI	GENERAL		Order Dtd. 2026-07- 08	WRIT BRANCH-5	(S No 23
48320/2026	09.07.2026	WP (C) –	MANAS PATI	GENERAL		Order Dtd. 2026-07-	WRIT	(S

		17781/2026				08	BRANCH (DIVISION BENCH-2)	No
48321/2026	09.07.2026	WP (C) – 19767/2026	MANAS PATI	GENERAL		Order Dtd. 2026-07-07		(S No 11
48402/2026	09.07.2026	WP (C) – 1350/2002	B K DAS	GENERAL		Order Dtd. 2016-02-22		(S No 11
48473/2026	09.07.2026	ABLAPL- 5272/2026	KISHOR CHANDRA DAS	GENERAL		Order Dtd. 2026-07-07		(S No 11
48475/2026	09.07.2026	WP (C) – 20270/2026	KISHOR CHANDRA DAS	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-2	(S No
48477/2026	09.07.2026	CONTC- 3528/2026	SRITAM KUMAR NAYAK	GENERAL		Order Dtd. 2026-07-03		(S No
48478/2026	09.07.2026	CRLMC- 2122/2026	BISWANATH BEHERA	GENERAL		Order Dtd. 2026-07-07		(S No
48488/2026	09.07.2026	FAO- 532/2019	TAPAS KUMAR JENA	GENERAL		Order Dtd. 2026-07-08	MISC. APPEAL SEC.	(S No
48493/2026	09.07.2026	CRLMC- 757/2026	TAPAS KUMAR JENA	GENERAL		Order Dtd. 2026-06-30		(S No
48570/2026	09.07.2026	WP (C) – 20560/2026	SATYABRATA JENA	GENERAL		Final Order	WRIT BRANCH-6	(S No 25
48575/2026	09.07.2026	WP (C) – 13487/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-07-07		(S No 25
48576/2026	09.07.2026	WP (C) – 10161/2026	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-04-22	WRIT BRANCH-7	(S No
48583/2026	09.07.2026	WP (C) – 19207/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH-1	(S No
48171/2026	09.07.2026	WP (C) – 5278/2026	H.K.PATRA	GENERAL		Order Dtd. 2026-07-07		(S No
48178/2026	09.07.2026	ABLAPL- 5190/2026	B.K.PANDA	GENERAL		Order Dtd. 2026-07-06	BAIL-1	(S No
48188/2026	09.07.2026	ABLAPL- 7448/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-07-07		(S No
48232/2026	09.07.2026	CRA- 233/1992	D NAYAK	GENERAL		Order Dtd. 2001-06-19		(S No
48377/2026	09.07.2026	WP (C) – 20477/2026	J SAHOO	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-7	(S No 18
48386/2026	09.07.2026	WP (C) – 20280/2026	J SAHOO	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
48403/2026	09.07.2026	WP (C) – 23887/2021	J D MUDULI	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 41
48405/2026	09.07.2026	WP (C) – 22752/2019	U P BAG	GENERAL		Order Dtd. 2026-06-30	WRIT BRANCH-5	(S No

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48406/2026	09.07.2026	WPC (OA) – 1747/2014	D SAHU	GENERAL		Order Dtd. 2022-03-29	OA Branch	(S No
48408/2026	09.07.2026	WP (C) – 19661/2011	P K LENKA	GENERAL		Order Dtd. 2014-01-21		(S No
48409/2026	09.07.2026	WP (C) – 24996/2021	T K BISWAL	GENERAL		Order Dtd. 2025-12-15	WRIT BRANCH-4	(S No 38
48411/2026	09.07.2026	WP (C) – 9089/2026	P K MISHRA	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
48412/2026	09.07.2026	WP (C) – 20587/2026	P K MISHRA	GENERAL		Order Dtd. 2026-07-08		(S No 10
48414/2026	09.07.2026	WP (C) – 15392/2025	N K REY	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-4	(S No 38
48415/2026	09.07.2026	WP (C) – 9084/2026	P K MISHRA	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-1	(S No
48417/2026	09.07.2026	WP (C) – 20338/2026	N K ROUT	GENERAL		Order Dtd. 2026-07-08		(S No
48419/2026	09.07.2026	WP (C) – 20669/2026	N K ROUT	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
48420/2026	09.07.2026	WP (C) – 20469/2026	N K ROUT	GENERAL		Order Dtd. 2026-07-08		(S No 12
48422/2026	09.07.2026	WP (C) – 20632/2026	N K ROUT	GENERAL		Order Dtd. 2026-07-08		(S No 12
48423/2026	09.07.2026	WP (C) – 20597/2026	N K ROUT	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-8	(S No 40
48424/2026	09.07.2026	WP (C) – 20717/2026	N K ROUT	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-4	(S No 58
48425/2026	09.07.2026	RSA-297/2026	K C PANDA	GENERAL		Order Dtd. 2026-07-08	SECOND APPEAL	(S No
48426/2026	09.07.2026	WP (C) – 26855/2025	J P KAR	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-4	(S No 17
48427/2026	09.07.2026	ABLAPL-5080/2026	T R DAS	GENERAL		Order Dtd. 2026-05-11	BAIL-2	(S No 10
48428/2026	09.07.2026	WP (C) – 20215/2026	J P KAR	GENERAL		Order Dtd. 2026-07-08		(S No 10
48474/2026	09.07.2026	CRLA-920/2024	S DASH	GENERAL		Order Dtd. 2026-05-22		(S No 10
48494/2026	09.07.2026	ABLAPL-	S.PATTANAIK	GENERAL		Order Dtd. 2026-07-	BAIL-1	(S

		7335/2026				06		No 15
48495/2026	09.07.2026	WP (C) – 23577/2022	C ACHARYA	GENERAL		Order Dtd. 2023-01-04 Petition,Annexure,	WRIT BRANCH-7	(S No 44
48496/2026	09.07.2026	CMP- 1091/2026	P R SWAIN	GENERAL		Order Dtd. 9999-12-31		(S No 44
48497/2026	09.07.2026	WP (C) – 24167/2019	P BEHERA	GENERAL		Order Dtd. 2026-07-06	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
48498/2026	09.07.2026	WP (C) – 28751/2019	M K RANA	GENERAL		Order Dtd. 2020-01-06	WRIT BRANCH-3	(S No 33
48499/2026	09.07.2026	WP (C) – 26578/2017	K N SAHOO	GENERAL		Order Dtd. 2017-12-20	WRIT BRANCH-7	(S No 18
48500/2026	09.07.2026	SA- 178/1986	P K MISHRA	GENERAL		Order Dtd. 2023-08-11	SECOND APPEAL	(S No
48501/2026	09.07.2026	FAO- 340/2019	S N SHARMA	GENERAL		Order Dtd. 2026-07-06	MISC. APPEAL SEC.	(S No
48503/2026	09.07.2026	WP (C) – 8822/2015	D K MOHANTY	GENERAL		Order Dtd. 2024-11-05	WRIT BRANCH-4	(S No 46
48505/2026	09.07.2026	AHO- 26/1990	D K MOHANTY	GENERAL		Order Dtd. 2019-07-22 Petition,Annexure,	M.J.C.	(S No
48516/2026	09.07.2026	WP (C) – 20557/2026	S K MALICK	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-4	(S No 27
48522/2026	09.07.2026	WP (C) – 19886/2026	G. C. JENA	GENERAL		Order Dtd. 2026-08-12		(S No 27
48526/2026	09.07.2026	WP (C) – 20591/2026	S K MALICK	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
48527/2026	09.07.2026	WP (C) – 20542/2026	S K MALICK	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-1	(S No 31
48531/2026	09.07.2026	WP (C) – 20570/2026	S K MALICK	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-4	(S No 58
48532/2026	09.07.2026	WP (C) – 20048/2026	P BEHERA	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-8	(S No 43
48534/2026	09.07.2026	WP (C) – 17893/2026	PURUSOTTAM	GENERAL		Order Dtd. 2026-07-09		(S No 43
48536/2026	09.07.2026	WP (C) – 9758/2026	B BEHERA	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-2	(S No 45

48537/2026	09.07.2026	WP (C) – 9752/2026	B BEHERA	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-6	(S No 35
48539/2026	09.07.2026	WP (C) – 20182/2026	B BEHERA	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-8	(S No 43
48540/2026	09.07.2026	WP (C) – 20349/2026	J P KAR	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-1	(S No 30
48541/2026	09.07.2026	WP (C) – 19319/2026	S.PATTANAIK	GENERAL		Order Dtd. 2026-07-03 Petition,Annexure,		(S No 30
48542/2026	09.07.2026	WP (C) – 19316/2026	M.MOHANTY	GENERAL		Order Dtd. 2026-07-03 Petition,Annexure,		(S No 30
48543/2026	09.07.2026	CRLREV- 423/2026	D K BEHERA	GENERAL		Order Dtd. 2026-07-09		(S No 30
48544/2026	09.07.2026	WP (C) – 9408/2026	A SUNDARAY	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-2	(S No
48545/2026	09.07.2026	ABLAPL- 5235/2026	P NAYAK	GENERAL		Order Dtd. 2026-07-09		(S No
48546/2026	09.07.2026	WP (C) – 20411/2026	J P KAR	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
48547/2026	09.07.2026	CRLMC- 3896/2024	L SAHOO	GENERAL		Order Dtd. 2026-07-09		(S No 11
48548/2026	09.07.2026	WP (C) – 17247/2026	B BEHERA	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-8	(S No 41
48549/2026	09.07.2026	CONTC- 3426/2026	P K ROUTRAY	GENERAL		Order Dtd. 2026-07-09		(S No 41
48550/2026	09.07.2026	CRLMC- 4315/2025	N K SATAPATHY	GENERAL		Order Dtd. 2026-07-09		(S No 41
48551/2026	09.07.2026	CRLMC- 1458/2026	R PANIGRAHI	GENERAL		Order Dtd. 2026-07-09		(S No 41
48552/2026	09.07.2026	WP (C) – 19788/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-09		(S No 41
48553/2026	09.07.2026	WP (C) – 19734/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-09		(S No 41
48554/2026	09.07.2026	WP (C) – 19752/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-6	(S No 24
48555/2026	09.07.2026	WP (C) – 19799/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-07-09	WRIT BRANCH-5	(S No 47

48556/2026	09.07.2026	CONTC-3635/2026	S DAS	GENERAL		Order Dtd. 2026-07-09		(S No 47
48558/2026	09.07.2026	WP (C) - 23909/2024	D K MOHANTY	GENERAL		Order Dtd. 2026-07-09		(S No 47
48566/2026	09.07.2026	BLAPL-5060/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-08		(S No 47
48568/2026	09.07.2026	CRLMC-2121/2026	J. D. MUDULI	GENERAL		Order Dtd. 2026-07-08		(S No 47
48569/2026	09.07.2026	WP (C) - 31184/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-07-08		(S No 47
48571/2026	09.07.2026	BLAPL-2257/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-07-08		(S No 47
48572/2026	09.07.2026	WP (C) - 13077/2025	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-07-08	WRIT BRANCH-8	(S No 42
48573/2026	09.07.2026	ABLAPL-7459/2026	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2026-07-08		(S No 42
48574/2026	09.07.2026	WP (C) - 32279/2025	J. D. MUDULI	GENERAL		Order Dtd. 2025-11-20		(S No 42
48587/2026	09.07.2026	BLAPL-10999/2022	J DASH	GENERAL		Order Dtd. 2023-04-21	BAIL-1	(S No
48590/2026	09.07.2026	CMP-1586/2017	S K DWIVEDI	GENERAL		Order Dtd. 2023-01-11Petition,Annexure,	WRIT BRANCH-7	(S No 48
48592/2026	09.07.2026	ABLAPL-431/2026	R K DAS	GENERAL		Order Dtd. 2026-02-18	BAIL-1	(S No
48593/2026	09.07.2026	FAO-352/2005	B S SWAIN	GENERAL		Order Dtd. 2006-05-19	MISC. APPEAL SEC.	(S No
48594/2026	09.07.2026	OJC-1314/1985	P K JENA	GENERAL		Order Dtd. 1991-03-28		(S No
48595/2026	09.07.2026	MACA-21/2009	S DHIR	GENERAL		Order Dtd. 2023-08-08	MISC. APPEAL SEC.	(S No
48596/2026	09.07.2026	SA-213/2002	P K PATRI	GENERAL		Order Dtd. 2018-12-12		(S No
48597/2026	09.07.2026	FAO-167/2023	M K RANA	GENERAL		Order Dtd. 2023-12-22	MISC. APPEAL SEC.	(S No
48598/2026	09.07.2026	RFA-139/2007	A K BEHERA	GENERAL		Order Dtd. 2011-04-27Petition,Annexure,		(S No
48599/2026	09.07.2026	ABLAPL-698/2020	P K BARIK	GENERAL		Order Dtd. 2022-02-07	BAIL-1	(S No
48605/2026	09.07.2026	ABLAPL-5334/2026	A K BEHERA	GENERAL		Order Dtd. 2026-05-20	BAIL-2	(S No

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48607/2026	09.07.2026	OJC- 8545/1993	S S BISWAL	GENERAL				(S No 18
48609/2026	09.07.2026	WP (C) - 20381/2026	S SAMANTRAY	GENERAL		Order Dtd. 2026-07- 08		(S No 18
48610/2026	09.07.2026	BLAPL- 6696/2026	S SAMAL	GENERAL		Order Dtd. 2026-07- 08	BAIL-2	(S No 18
48611/2026	09.07.2026	BLAPL- 5088/2026	S SAMAL	GENERAL		Order Dtd. 2026-07- 08		(S No 18
48612/2026	09.07.2026	WP (C) - 36249/2025	J SAHOO	GENERAL		Order Dtd. 2026-07- 08		(S No 18
48614/2026	09.07.2026	ABLAPL- 7498/2026	A S PAUL	GENERAL		Order Dtd. 2026-07- 08		(S No 18
48615/2026	09.07.2026	CMP- 841/2026	Y DAS	GENERAL		Order Dtd. 2026-07- 08		(S No 18
48616/2026	09.07.2026	WP (C) - 15729/2026	A B MALLICK	GENERAL		Order Dtd. 2026-07- 08	WRIT BRANCH-1	(S No
48617/2026	09.07.2026	CRLMC- 1700/2026	A N SAMANTRAY	GENERAL		Order Dtd. 2026-07- 08		(S No
48618/2026	09.07.2026	BLAPL- 5078/2026	R C MOHARANA	GENERAL		Order Dtd. 2026-07- 08		(S No
48619/2026	09.07.2026	CMP- 841/2026	H S PAIKRAY	GENERAL		Order Dtd. 2026-07- 08		(S No

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